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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/69/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Hyd
NAME OF THE PETITIONER(S)	Nimmagadda Surya Teja Agritech Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyd
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. MADHUSUDAN	CA	madhusudan@gmail.com	M. Madhusudan
		9246585998	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri M. Madhusudan, Learned CA for the Petitioner.

Post the case on 17.10.2017

Member (T)

Member (J)

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